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in Uttar Pradesh after their displacement in large number from East Bengal in 1947; and

(b) if so, by when the matter would be finalized?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) The proposal is being processed as per approved modalities. It is not possible to indicate the time, as it requires consultation with a number of agencies.

Cruelty towards Animals

2442. SHRI SWARAJ KAUSHAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that there is all round concern in the world over the cruelty towards animals in India;

(b) the number of cases registered for cruelty towards animals during the last three years, State-wise; and

(c) in how many cases offenders have undergone jail terms for inflicting cruelty on animals?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) and (c) The information is being collected and will be laid on the Table of the House.

Migration of Dalits due to Atrocities

2443. SHRI RAJU PARMAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government are aware that due to atrocities perpetrated on SCs and STs, massive trans-migration of dalits from their villages to safer places took place in Gujarat, Bihar and other States in recent months;

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(b) if so, which States were most affected due to atrocities on dalits; and

(c) the Central aid asked for and sanctioned for their rehabilitation and resettlement in this year?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) Government of Gujarat has informed that no such incidents have occurred in the State during recent months. Information from other States is being collected and will be laid on the Table of the House.

Improvement of SCs/STs in employment profile of Government

2444. SHRI GANDHI AZAD: Will the Minister of SOCIAL IUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that improvement of SCs and STs is very marginal in respect of employment profile in Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) No, Sir.

The representation of Scheduled Castes and Scheduled Tribes in respect of their employment in Central Government Services as on 1.1.1965 and 1.1.1997 is shown as below:—

As on 1.1.1965		As on 1.1.1997	
SCs	STs	SCs	STs
13.17%	2.25%	17.60%	6.14%
	·, ··	357	